

Union Territory to meet this additional expenditure ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) The Government of Punjab have issued orders revising the pay scales of college teachers in accordance with the recommendations of the University Grants Commission which are identical with those recommended by the Kothari Commission.

(b) The Government of Himachal Pradesh have proposed to revise the pay scales of their college teachers on the analogy of the revised salary scales of the corresponding category of teachers in Punjab.

(c) According to the information supplied by the Himachal Pradesh Administration the estimated cost of implementing the scheme during 1966-67 and 1967-68 will be Rs. 3,31,900. Certain discrepancies in the proposals submitted by the Administration have been pointed out and action to release the necessary funds will be taken on receipt of clarifications from them.

DETENUES IN WEST BENGAL

2470. **SHRI JYOTIRMOY BASU :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons in West Bengal detained under the Preventive Detention Act since 15-9-67;

(b) the number of cases pending against individuals in connection with the last political agitation; and

(c) the number of undertrial prisoners ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Information is being collected.

राजस्थान के आदिवासी पिछड़े क्षेत्रों में राष्ट्रीय राजपथ

2471. श्री बुनेश्वर मीना : क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के आदिवासी पिछड़े क्षेत्रों को महत्वपूर्ण स्थानों से मिलाने तथा

देश के अन्य स्थानों से उनका सम्पर्क स्थापित करने की दृष्टि से इन क्षेत्रों में जो रेलवे लाइनों में बहुत दूर स्थित हैं, एक राष्ट्रीय राजपथ बनाने की कोई योजना है और यदि हाँ, तो उसका व्यौरा क्या है;

(ख) क्या राजस्थान के बांसवाड़ा जिले को, जो रेलवे लाइन से बहुत दूर और अनुसूचित आदिम जातियों का पिछड़ा क्षेत्र है, राष्ट्रीय राजपथ से जोड़ने का विचार है;

(ग) यदि एक सड़क इन्दौर से रतनाम, बांसवाड़ा तथा डूंगरपुर होकर रतनपुर तक निकाली जाये, तो क्या इन्दौर में अहमदाबाद तक सीधी सड़क हो जायेगी और क्या बांसवाड़ा तथा डूंगरपुर जिलों को सड़क से मिलाने की कोई योजना है; और

(घ) यदि हाँ, तो उसका व्यौरा क्या है ?

परिवहन तथा नौबहन मंत्रालय में उपमंत्रि: (श्री भक्त दर्शन) : (क) अभी तक नहीं, महोदय ।

(ख) राजस्थान का बांसवाड़ा जिला एक राज्य सड़क अर्थात् बांसवाड़ा डूंगरपुर खेरवाड़ा सड़क, द्वारा उस क्षेत्र में राष्ट्रीय मुख्य मार्ग सं० 8 से पहले ही जुड़ा हुआ है ।

(ग) और (घ). जी हाँ । परन्तु रतनाम, बांसवाड़ा और डूंगरपुर होते हुए इन्दौर से रतनपुर तक सड़क बनाने का प्रश्न नहीं उठता है क्योंकि इन स्थानों को जोड़ने वाली एक सड़क पहले ही मौजूद है । यह सड़क बांसवाड़ा और डूंगरपुर के जिलों को भी जोड़ती है ।

ASSAULT ON A UNION DEPUTY HOME MINISTER

2472. **SHRI YASHPAL SINGH :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Union Deputy Home Minister was injured in a

meeting at Coimbatore;

(b) whether any report has been received in this regard from the State Government; and

(c) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Union Deputy Home Minister was injured by a stone while he was going in a jeep to address a meeting at Coimbatore, on 8th February, 1968.

(b) Yes, Sir.

(c) The matter is reported to be under investigation. The Central Government deprecate such acts of violence. The Chief Minister of Madras is also reported to have expressed his grief over the incident.

C. R. P. CONTINGENT AT COIMBATORE

2473. SHRI YASHPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a contingent of Central Reserve Police has been stationed in Coimbatore in Madras State;

(b) the circumstances for such stationing of a police force there; and

(c) whether the State Government have been consulted in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). In January last at the request of the Government of Madras a small contingent of the Central Reserve Police Force was sent to Coimbatore for reinforcing the State's Police force. On completion of its duty the contingent was released by the Government of Madras and it has since then returned to its headquarters.

VOLUNTEER FORCES OF THE KERALA COMMUNISTS

2474. SHRI D. N. PATODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Centre has urged upon the Government of Kerala to

restrain the volunteer forces of the Communist;

(b) if so, the details thereof; and

(c) the reaction of the State Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The Home Minister had written to the Chief Minister of Kerala requesting him to make enquiries into the report appearing in newspapers that at Cannanore a mock arrest of the Prime Minister and the Deputy Prime Minister was enacted by the volunteers of the Communist Party (Marxist). The Chief Minister's reaction was that it would be unwise to take action against those who went in for such demonstrations but that action would be taken when such demonstrations transgress the limits and involve attack on person or property.

PLEBISCITE FRONT OF KASHMIR

2475. SHRI HARDAYAL DEVGUN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the subversive activities of the Plebiscite Front in Jammu & Kashmir;

(b) if so, whether Government propose to declare the Front as unlawful under the Unlawful Activities (Prevention) Act; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). While Government are aware of the activities of the Plebiscite Front, they do not consider that the present conditions require action under the Unlawful Activities (Prevention) Act.

HALF PASSAGE CONCESSION FOR SEA VOYAGE FOR STUDENTS FROM ANDAMAN

2476. SHRI K. R. GANESH: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether students from the Andaman and Nicobar Islands are given half passage